## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

 ${\sf DAILY}\ {\sf CAUSE}\ {\sf LIST}\ {\sf DATED}\ {\bf 14.07.2025}\ ({\sf MONDAY})$ 

CHENNAI BENCH (HYBRID MODE)

#### <u>10:30 AM</u>

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#### In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

#### For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 95/2025 For Additional Docs IA No. 951/2025 For Direction IA No. 952/2025	MVV Nagi Reddy (HUF) Vs Midwest Granite Pvt Ltd & 8 Ors.	Mr. BSV Prakash Kumar	Mr. TK Bhaskar For Caveator
2.	Comp App (AT) (CH) (Ins) No. 301/2025 For Stay IA No. 880/2025 Delay in refiling IA No. 881/2025	Mata Energy Ltd Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA in matter of Mata Energy Ltd. Vs CA Nagabhushan, RP/Chairman of Monitoring Committee in matter of Mata Energy Ltd & 3 Ors.	Ms. Mummaneni Vazra Laxmi	
3.	Comp App (AT) (CH) (Ins) No. 305/2025 For Stay IA No. 898/2025 For Condone Delay IA No. 899/2025	PTC India Limited Vs Ravi Shankar Devarakonda, RP of Mennakshi Energy Limited	Mr. Prahalad Bhat	Mr. Edward James For Caveator
4.	Comp App (AT) (CH) (Ins) No. 307/2025 For Condone Delay IA No. 906/2025	State Bank of India SAMB-II Vs PTC India Limited	Mr. Edward James	
5.	Comp App (AT) (CH) No. 83/2025 For Stay IA No. 794/2025 For Interim Relief IA No. 795/2025 Delay in refiling IA No. 796/2025	Kandimalla Gowri Raja Rajeswari & Anr. Vs Geetha Cotton Mills Pvt Ltd & 22 Ors. <b>WITH</b>	Mr. Anant Merathia	
6.	Comp App (AT) (CH) No. 86/2025 For Stay IA No. 808/2025 Delay in refiling IA No. 809/2025 For Interim Relief IA No. 810/2025	Kandimalla Gowri Raja Rajeswari & Anr. Vs Green Thumb Agro Pvt Ltd & 8 Ors.	Mr. Anant Merathia	

For Orders/Clarification (Dismissed)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No. 901470/2025 (9805111/01470/2024)	Shakti Bhushan Vs Titan company Ltd	Mr. Shakti Bhushan (Party-in-person)	

## For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 224/2024 For Stay IA No. 596/2024	ICICI Bank Ltd. Vs Anil Kumar Khicha, RP of Ambojini Property Developers Pvt. Ltd. & 2 Ors.	Shivkumar & Suresh	Mr. Anant Merathia R1
9.	Comp App (AT) (CH) (Ins) No. 60/2021 For Exemption IA No. 135/2021	Chennai Chengelpet Tannery and Footwear General Workers Union & 4 Ors Vs Kavitha Surana, Liquidator of Forward Shoes India Pvt. Ltd. & 5 Ors. <b>WITH</b>	Mr. B Arvind Srevatsa	Mr.S Satyanarayanan R1 Mr. R Sugumaran- R5
10.	Comp App (AT) (CH) (Ins) No. 104/2021	Ganesh Cartons India Pvt Ltd. & 3 Ors. Vs. Kavitha Surana, Liquidator of Forward Shoes India Pvt. Ltd. & Anr. <b>WITH</b>	Mr. Abhinav Parthasarathy	Mr.S Satyanarayanan R1 Mr. R Sukumaran- R2
11.	Comp App (AT) (CH) (Ins) No.109/2021 For Stay IA No.199/2021 Seeking Injunction IA No. 200/2021 To dispense with IA No. 201/2021 For Additional Docs IA No. 202/2021, 641/2022 & 1042/2024	Muhamad Yavar Dhala, Promoter/Ex-Director of Forward Shoes (India) Pvt. Ltd. Vs Kavitha Surana, Liquidator of Forward Shoes (India) Pvt. Ltd. & 2 Ors.	Ms. Tanya Kapoor	Mr.S Satyanarayanan R1 Mr.MS Viswanathan R2 Mr. R Sukumaran- R3
12.	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T. Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt. Ltd. Vs Anil Kumar Khicha, IRP of Jeffson Universal Logistics Pvt. Ltd. & Anr	Mr. Pawan Jhabak	Mr. NP Vijaykumar- R2

13	IA No. 885/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 435/2024	Trammo DMCC Vs Nagarjuna Fertilizers and Chemicals Ltd.	Mr. R Bharadwaja Ramasubramaniam	Ms. Kopal Sharraf
14	IA No. 904/2025 (To implead) & IA No. 905/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 149/2025 For Exemption IA No. 400/2025 For Stay IA No. 757/2025	Lokaa Developer Pvt Ltd through its Suspended Director Santosh Sharma Vs V Rajalakshmi & 25 Ors	Mr. Kushal Bansal	Mr. Rajkumar Jhabakh- R1

### For Direction

# (Requests for adjournments will not be entertained for the matters listed under this caption)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	TA (AT) No. 104/2021 (Comp App (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 11 Ors. <b>WITH</b>	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Ramasubramaniam Raja R2
16.	TA (AT) No. 105/2021 (Comp App (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 15 Ors.	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Ramasubramaniam Raja R2
17.	Comp App (AT) (CH) (Ins) No. 119/2022 For Stay IA No. 284/2022	S. Kiran Vs Dynamic Engineers Ltd. & Anr.	Ms. K. Jayasudha	Mr. Rakesh Mohan Sharma, CS- R1 Ms. Lakshmi Menon R2
18.	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022 For Stay IA No. 308/2022	Nandamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt Ltd Vs The Cotton Corporation of India Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan R1
19.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024	VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd & 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 Khaitan Legal Associates-R2 & R3
20.	Comp App (AT) (CH) (Ins) No. 128/2023 For Stay IA No. 435/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt Ltd Vs SREI Equipment Finance Limited & Anr. WITH	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr. Sathyanarayanan - R2

	Comp App (AT) (CH) (Ins) No. 129/2023 For Stay IA No. 436/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt Ltd Vs SREI Equipment Finance Limited & Anr	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr. Sathyanarayanan - R2
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## For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	Comp App (AT) (CH) No. 51/2021	P Obul Reddy & 4 Ors Vs Rayen Steels Pvt. Ltd. & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia R1 Mr. NP Vijaykumar R2- R4 R8 R11-18 Mr. Chandramouli Prabhakar- R6 R7 R9
23.	Comp App (AT) (CH) (Ins) No. 142/2023 For Stay IA No. 475/2023	P Radhakumari Suspended Director & Shareholder of Uthara Fashion Knitwear Ltd. Vs Omkara Assets Reconstruction Pvt Ltd & 2 Ors.	Ms. N Varsha	Mr. T Ravichandran R1
24.	Comp App (AT) (CH) (Ins) No.426/2024	Omkara Assets Reconstruction Pvt Ltd Vs Mantharasalam Palanisamy & Anr. <b>WITH</b>	Mr. T Ravichandran	Mr. Chirag Gupta- R1 Mr. Bhagavath Krishnan- R2
25.	Comp App (AT) (CH) (Ins) No. 434/2024	Omkara Assets Reconstruction Pvt Ltd Vs Mantharasalam Palanisamy & Anr	Mr. T Ravichandran	Mr. Chirag Gupta- R1 Mr. Bhagavath Krishnan- R2
26.	Comp App (AT) (CH) No. 72/2024 For Stay IA No. 1095 & 1096/2024	Pavan Kumar Kachibhatla & Anr. Vs Skilworth Technologies Pvt Ltd & 6 Ors	Mr. Thriyambak J Kannan	Mr. Arvind AS R1 R3 R4 Mr. Vinod Kumar R7
27.	Comp App (AT) (CH) (Ins) No. 364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024 To Vacate Stay IA No. 160/2025 For Direction IA No. 161/2025	Srisailan Krishnamurthy Suspended Director of Biomylz Pvt Ltd Vs Rahul Narayana Reddy & Anr.	Ms. R Moneshaa Ms. A Rithikha	Mr.S Vivekananda- R1
28.	Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd Vs Anil Kumar Ohja Promotor and Managing Director (Suspended), SLO Industries Ltd & 2 Ors	Mr. K Pawan Jhabakh	

29.	Comp App (AT) (CH)	Aadarsh Surana	Mr. Pawan Jhabakh	Mr. VV Sivakumar
	(Ins) No. 262/2025	Suspended Director		For Caveator
	For Directions	and Prospective		
	IA No. 744/2025	Resolution Appellant of		
		Amar Prakaash		
		Developers Pvt. Ltd.		
		Vs		
		JM Financial Credit		
		Solution Pvt. Ltd &		
		2 Ors		

### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	Comp App (AT) (CH) No. 46/2021 To dispense with IA No. 551/2021	Espin Infosystems Pvt. Ltd. Vs The Registrar of Companies & Anr.	Mr. P Thangaraj	Mr. P Raj Kumar Jhabakh- R2
31.	Comp App (AT) (CH) (Ins) No. 196/2021 For Stay IA No. 396 & 398/2021 For Urgent Hearing IA No. 397/2021	Srinivasa Rao Idupulapati Erstwhile Chief Promoter & Managing Director of ISR Infra Pvt Ltd. Vs ISR Infra Pvt. Ltd. Rep by RP & Liquidator Pradeep Kumar Sravanam & Anr	Mr. P Elayaraj Kumar	Ms. JVL Bharathi R1 Ms. Ananda Gomathi R2
32.	Comp App (AT) (CH) (Ins) No. 13/2022 For Exemption IA No. 28/2022	Yogesh Sethi Vs Aambis Food Products Pvt Ltd	Mr. Yogesh Kumar Jagia	Mr. AK Balaji
33.	Comp App (AT) (CH) No. 13/2022 For Direction IA No. 124/2022	Wilson Jacob & 2 Ors. Vs The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors.	Ms. Aiswarya James	Mr. Anil D Nair R1, R2- R7 SVJS Associates R8, R10
34.	Comp App (AT) (CH) No. 38/2022 For Stay IA No. 422/2022 For Exemption IA No. 423/2022	Mangala Yuvaraj Nakade Vs Shree Basveshwara Agro Foods Processing Ltd & 4 Ors.	Mr. VM Kannan	
35.	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors. Vs D Tej Kumar & 51 Ors	Mr. Anant Merathia	Mr. D Srinivasa Rao R2
36.	Comp App (AT) (CH) (Ins) No. 137/2022	Samrat Khanna Vs LEPL Projects Limited <b>WITH</b>	Ms. Alpa Jain, PCS Mr. S Kishandan	Mr. Y Suryanarayana
37.	Comp App (AT) (CH) (Ins) No. 138/2022	Balaji Durairaj Vs LEPL Projects Limited	Ms. Alpa Jain, PCS Mr. S Kishandan	Mr. Y Suryanarayana

38.	Comp App (AT) (CH)	Decan Mining	Mr. Aravind AS	Mr. Anant Merathia R1
	(Ins) No. 382/2022 To Dispense with IA No. 898/2022	Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr.		Mr. Thriyambak J Kannan- R2
39.	Comp App (AT) (CH) (Ins) No. 20/2024	Bharat Petroleum Corporation Ltd. Kochi Refinery Vs Vinod Balachandran, Liquidator of Albanna Engineering Pvt Ltd & Anr	Mr. Gautham Venkatesh	Mr. M Sivavarthanan R1
40.	Comp App (AT) (CH) (Ins) No. 50/2024 For Stay IA No. 148/2024	Housing Development Finance Corporation Ltd Vs S. Amarendran, RP of Sabri Realtors Pvt Ltd	Mr. Ravishankar Vallatharasu	Mr. Kaushik N Sharma
41.	Comp App (AT) (CH) (Ins) No. 239/2024 For Stay IA No. 632/2024	Amit Prasad Dixit & 8 Ors. Vs CS Anuradha Bisani, Liquidator <b>WITH</b>	Ms. Pratiksha Sharma	Ms. CS Anuradha Bisani
42.	Comp App (AT) (CH) (Ins) No. 268/2024 For Stay IA No. 718/2024	Apsingi Arun Kumar & 34 Ors. Vs The Liquidator CS Anuradha Bisani, Lanco Infratech Ltd	Ms. Pratiksha Sharma	Ms. CS Anuradha Bisani
43.	Comp App (AT) (CH) (Ins) No. 59/2025 For Direction IA No. 206/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt. Ltd & Anr <b>WITH</b>	Mr. P Rajkumar Jhabak	Mr. Pranava Charan R1 Mr. Sajen Thampan R2
44.	Comp App (AT) (CH) (Ins) No. 63/2025 For Direction IA No. 214/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt Ltd & Anr <b>WITH</b>	Mr. P Rajkumar Jhabakh	Mr. Pranava Charan R1 Mr. Liju V Stephen – R2
45.	Comp App (AT) (CH) (Ins) No. 84/2025 For Direction IA No. 241/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt Ltd. & Anr	Mr. P Rajkumar Jhabakh	Mr. Pranava Charan R1 Mr. Bijoy P Pulipra- R2

## <u>02.00 PM</u>

# Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

## For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
46.	Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Anish Agarwal, RP & 2 Ors. <b>WITH</b>	Mr. CE Unnikrishnan	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
47.	TA (AT) No. 03/2024 (Comp App (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd. & 2 Ors. <b>WITH</b>	Mr. Anand Varma	Mr. Shaunak Mitra R1 Ms. Puja Patwari R2
48.	Comp App (AT) (CH) (Ins) No. 245/2024	K Shaji & 23 Ors. Vs Anish Agarwal, RP SAIL-SCL Kerala Ltd. (Corporate Debtor) & 2 Ors <b>WITH</b>	Mr. Jinan KR	Mr. Shaunak Mitra R1 Ms. Puja Patwari R3
49.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. <b>WITH</b>	Mr. Sharad Joseph Kodianthara	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
50.	Comp App (AT) (CH) (Ins) No. 190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr	Mr. EK Kumaresan	Mr. ML Ganesh R1

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: <u>https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf</u>
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days: VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

**Chennai Bench** 

Copy to:

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>